

SHRI SOMNATH RATH : I have given it in writing through a Calling Attention Notice.

[Translation]

SHRI V. TULSIRAM (Nagarkurnool) : Mr. Speaker. Sir, the President of Pakistan Gen. Zid-ul- Haq has stated yesterday that Miss Benazir Bhutto has been receiving financial aid from India (*Interruptions*)... Pakistan is constructing air-strips and defence channels on the border of Kashmir. It can be dangerous for India...

[English]

MR. SPEAKER : I will see to it. I can't do it like this.

(*Interruptions*)

SHRIMATI GEETA MUKHERJEE : Hundreds of women including Muslim women are demonstrating at the gate of Parliament House for the withdrawal of the black Bill, the Muslim Women Bill.

MR. SPEAKER : It is for the House.

(*Interruptions*)

MR. SPEAKER : Please sit down. Look here. Hon. Members, I cannot do a thing which is not in my power. It is for you to decide, for this august House to say 'Yes' or 'No'.

AN HON. MEMBER : How ?

MR. SPEAKER : I do not know. It is for you. I cannot say how.

(*Interruptions*)

MR. SPEAKER : Why don't you stop your Members from doing certain things unnecessarily ?

(*Interruptions*)

MR. SPEAKER : You can give it to me in writing and will look into it. There is nothing which I can do. I cannot do anything like this. Can I do something about it ? It is not in my power. You can give me in writing and I will find out. That is what I can do... Mr Minister, your Members are misbehaving

...They are unnecessarily creating rumpus without any rhyme or reason.

Now, Papers to be Laid.

12.06 hrs.

PAPERS LAID ON THE TABLE

[English]

Annual Report and Audited Accounts of Council for Advancement of Rural Technology, New Delhi for 1984-85

THE MINISTER OF AGRICULTURE (S. BUTA SINGH) : I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the Council for Advancement of Rural Technology, New Delhi, for the year 1984-85 along with Audited Accounts.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-2610/86]

Annual Report and Annual Accounts of and Review on Central Council for Research in Ayurveda and Sidha, New Delhi for 1984-85 and Notification under Prevention of Food Adulteration Act.

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) : On behalf of Shrimati Mohsina Kidwai I beg to lay on the Table—

- (1) (i) A copy of the Annual (Hindi and English versions) of the Central Council for Research in Ayurveda and Siddha, New Delhi, for the year 1984-85.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the

Central Council for Research in Ayurveda and Siddha, New Delhi, for the year 1984-85 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Council for Research in Ayurveda and Siddha, New Delhi, for the year 1984-85.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-2611/86]

- (3) A copy of the Prevention of Food Adulteration (Fourth Amendment) Rules, 1985 (Hindi and English versions) published in Notification No. G. S. R. 543(E) in Gazette of India dated the 2nd July, 1985 under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954.

[Placed in Library See No. LT-2612/86]

Notifications under Employees State Insurance Act and Mines Act.

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : I beg to lay on the Table—

- (1) A copy of the Employees' State Insurance Corporation (Dental surgeon) Recruitment Regulations, 1985 (Hindi and English versions) published in Notification No. A-1011)-3/81-Estt in Gazette of India dated the 8th February, 1986 under sub-section (4) of section 97 of the Employees' State Insurance Act, 1984.

[Placed in Library. See No. LT-2613/86]

- (2) A copy of the Mines (Amendment) Rules, 1986 (Hindi and English versions) published in Notification No. G.S.R. 316 in Gazette of India dated the 26th April, 1986 under section 61 A of the Mines Act, 1952.

Placed in Library. See No. LT-2614/86]

Annual Report, Annual Accounts of and Review on the working of Film and Television Institute of India, Pune for 1984-85 and statement of reasons for delay

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARIF MOHAMMAD KHAN) : On behalf of Shri V.N. Gadgil, I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Film and Television Institute of India, Pune, for the year 1984-85.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Film and Television Institute of India, Pune, for the year 1984-85 together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Film and Television Institute of India, Pune, for the year 1984-85.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See No. LT-2615/86]

Notification under Delhi Agricultural Produce Marketing (Regulation) Act and Annual Report of and Review on India Farmers Fertilizer Cooperative Ltd. New Delhi for 1984-85 etc.

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS (SHRI K. NATWAR SINGH) : I beg to lay on the Table—

- (1) A copy of the Delhi Agriculture Produce Markets (Maintenance, Management, Regulating of Vehicular Traffic and Conditions of Use) Rules, 1985 (Hindi and English versions) published in Notification No. F. 6/1/84-DAM/5714-5734 in Delhi Gazette dated the 4th

December, 1985 under sub-section (6) of section 63 of the Delhi, Agricultural Produce Marketing (Regulation) Act, 1976.

[Placed in Library See No. LT-2616/86]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Farmers Fertiliser Cooperative Limited, New Delhi for the year 1984-85 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the India Farmers Fertiliser Cooperative Limited, New Delhi, for the year 1984-85.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-2617/86]

Notifications under Mines and Minerals (Regulation and Development) Act.

THE MINISTER OF STATE IN THE DEPARTMENT OF MINES (SHRIMATI RAM DULARI SINHA) : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (1) of the section 28 of the Mines and Minerals (Regulation and Development) Act, 1957 :

(1) The Mineral Concession (Amendment) Rules, 1986 published in Notification No. G.S.R. 146 in Gazette of India dated the 22nd February, 1986.

(2) G.S.R. 41 published in Gazette of India dated the 18th January, 1986 making certain amendment to order published in Notification No. G.S.R. 1966 in Gazette of India dated the 12th December.

(3) G.S.R. 83 published in Gazette of India dated the 1st February, 1986

authorising the authorities mentioned in the notification to prefer complaints in writing in respect of any offence punishable under the Mines and Minerals (Regulation and Development) Act, 1957 or any rules made thereunder.

(4) S.O. 218 published in Gazette of India dated the 25th January, 1986 authorising the Geological Survey of India to carry out such detailed investigations for the purpose of obtaining such information as may be necessary in the areas specified in the Table annexed to the notification.

[Placed in Library. See No. LT-2618/86]

Annual Report of and Review on National Heavy Engineering Cooperative Ltd., Pune for 1984-85, All India Federation of Cooperative Spinning Mills Ltd. Bombay for 1984-85 Statement for not Laying Annual Report etc., of Animal Welfare Board of India, Madras for 1984-85 etc. etc.

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Heavy Engineering Cooperative Limited, Pune, for the year 1984-85 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Heavy Engineering Cooperative Limited, Pune, for the year 1984-85.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-2619/86]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the All India Federation of Cooperative Spinning Mills Limited, Bombay, for the year 1984-85 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the All India Federation of Cooperative Spinning Mills Limited, Bombay, for the year 1984-85.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-2620/86]

- (5) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Animal Welfare Board of India, Madras, for the year 1984-85 within the stipulated period of nine months after the close of the Accounts year.

[Placed in Library. See No. LT-2621/86]

- (6) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956 :

(i) Review by the Government on the working of the Indian Dairy Corporation, Baroda, for the year 1984-85.

(ii) Annual Reports of the India Dairy Corporation, Baroda, for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (7) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

[Placed in Library. See No. LT-2622/86]

- (8) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956 :

(i) Review by the Government on the working of the Karnataka Cashew Development Corporation Limited, Mangalore, for the year 1982-83.

(ii) Annual Report of the Karnataka Cashew Development Corporation Limited, Mangalore, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (9) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

[Placed in Library. See No. LT-2623/86]

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Cooperative Training, New Delhi, for the year 1984-85.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Council for Cooperative Training, New Delhi, for the year 1984-85.

- (11) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned (10) above.

[Placed in Library. See No. LT-2624/86]

Annual Report and review on All India Institute of Speech and hearing, Mysore for 1984-85 and a Statement for delay in laying the papers

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the All India Institute of Speech and Hearing, Mysore, for the year 1984-85 along with Audited Accounts. 12.08-1/2 hrs.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the All India Institute of Speech and Hearing, Mysore, for the year 1984-85.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-2625/86]

12.08 hrs.

APPRENTICES (AMENDMENT)
BILL

[English]

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : I beg to move for leave to introduce a Bill further to amend the Apprentices Act, 1961.

MR. SPEAKER : The question is :

“That leave be granted to introduce a Bill further to amend the Apprentices Act, 1961.”

The motion was adopted

SHRI P. A. SANGMA : I introduce the bill.

SWADESHI COTTON MILLS
COMPANY LIMITED (ACQUISITION AND TRANSFER OF UNDERTAKINGS) BILL

[English]

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : I beg to move for leave to introduce a Bill to provide for the acquisition and transfer of certain textile undertakings of the Swadeshi Cotton Mills Company Limited, with a view to securing the proper management of such undertakings so as to subserve the interests of the general public by ensuring the continued manufacture, production and distribution of different varieties of cloth and yarn and thereby to give effect to the policy of the State towards securing the principles specified in clauses (b) and (c) of Article 39 of the Constitution and for matters connected therewith or incidental thereto.

MR. SPEAKER : The question is :

“That leave be granted to introduce a Bill to provide for the acquisition and transfer of certain textile undertakings of the Swadeshi Cotton Mills Company Limited, with a view to securing the proper management of such undertakings so as to subserve the interests of the general public by ensuring the continued manufacture, production and distribution of different varieties of cloth and yarn and thereby to give effect to the policy of the State towards securing the principles specified in clauses (b) and (c) of Article 39 of the Constitution and for matters connected therewith or incidental thereto.”

The motion was adopted

SHRI KHURSHID ALAM KHAN : I introduce the Bill.